



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 10-DECEMBER-2024 (TUESDAY)

BEFORE HON'BLE MANOJ KUMAR AGGARWAL, AM
AND HON'BLE SHRI MANU KUMAR GIRI, JM

IN COURT ROOM 4

revised

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1506/CHNY/2023	2013-14	[A] KRISHNAMOORTHY HARIOB H	T.S.Lakshmi	
2	ITA 1773/CHNY/2024	2012-13	[A] TRIUMPH INTERNATIONAL	S.P.Chidam	
3	ITA 2392/CHNY/2024	2017-18	[A] KARTHIKEYARAJ		
4	ITA 2458/CHNY/2024	2012-13	[A] CHELLAPPAN CHEZHIAN (SMC)	G.Vardini	
5	ITA 2459/CHNY/2024	-	[A] SKNNM SOCIETY	R.Kannan	
6	ITA 2460/CHNY/2024	2018-19	[A] AASIFE BIRIYANI PVT. LTD.	S.P.Chidam	
7	ITA 2461/CHNY/2024	2017-18	[A] VIJAYAKUMAR	T.Vasudevan	
8	ITA 2462/CHNY/2024	2012-13	[A] MOHAMEDASEEF ABDUL RAHIM	T.Vasudevan	
9	ITA 2463/CHNY/2024	2018-19	[A] SHANMUGASUNDARAM	M.S.Pandian	
10	ITA 2464/CHNY/2024	2020-21	[A] PETROFAC ENGINEERING		
11	ITA 2465/CHNY/2024	2018-19	[A] BUCKMAN LABORATORIES		
12	ITA 2466/CHNY/2024	2020-21	[A] MAHINDRA HOLIDAYS AND		
13	ITA 2451/CHNY/2024	2018-19	[A] BUCKMAN LABORATOIRES		C/F
14	ITA 2454/CHNY/2024	2018-19	[A] SOURCE HOV INDIA PVT. LTD.	R.Vijayaragh	C/F

The Link for Hybrid Hearing is: https://meet1361.webex.com/meet/COURT_ROOM_4